

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5047
ANSWERED ON:25.04.2003
SEIZURE OF BROWN SUGAR
PUSHPDAN SHAMBHUDAN GADHAVI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have confiscated a large quantity of brown sugar in various parts of the country particularly in Gujarat;
- (b) if so, the details of confiscated brown sugar during the last three years; (
- (c) whether the Government have destroyed the brown sugar seized from time to time; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

- (a) The drug law enforcement agencies in the country have seized brown sugar/heroin in various parts of the country, including Gujarat.
- (b) The details of brown sugar/heroin seized in the country, including Gujarat, during the last three years, as reported by various enforcement agencies, are given in the enclosed Annexure.
- (c)&(d) The details of seized brown sugar/heroin destroyed from time to time during the last three years, as reported by various drug law enforcement agencies, are as under:

2000 - 1kg.
2001 - 2kg.
2002 - 5kg.

Seized brown sugar/heroin is destroyed on completion of the trial. Pre-trial disposal of seized brown sugar/heroin is also undertaken after obtaining the orders of the Courts concerned.

ANNEXURE

[Referred to in reply to Lok Sabha Unstarred Question No. 5047 to be answered on 25.4.2003]

Details of brown sugar/heroin seized in the country, including Gujarat, during the last three years as reported by various enforcement agencies

Year	2000	2001	2002			
				All India Seizures in Seizures Gujarat	All India Seizures in Seizures Gujarat	All India Seizures in Seizures Gujarat
Number of cases	2841	21	3891	18	4328	19
Quantity in kg.	1240	41	889	54	884	13
Number of persons arrested	3218	37	4304	31	4727	27

